## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 68/(MAH)/2010 CA No. 47/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES:

Mr. Vikram Ahuja

V/s.

M/s. Greenstone Investment Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Me U K Chandha. Si Counsel

Me Himanshi Vir Advict

Kamil Agrum

Che Appli

2. MR. V.R. DHOND, Sn. Adv.

MR. ASHISH KAMAT, Adv.

MR. KUNAL MEHTA, Adv.

MR. CLAURAN SHAH, Adv.

MS. HENNA DALLAI, Adv.

MR ADITYA MEHTA, Adv.

IIb. M/S NECIANDHI SHAH

& HIMAYATULLAH

## Order CA. No. 47/397-398/NCLT/MB/MAH/2016 in CP No. 68/397-398/CLB/MB/MAH/2010

Both the parties have agreed to argue to file a brief written submission before making their oral submissions, hence both the parties are hereby directed to file Witten submission in CA.47/2016 two days before hearing of the CA after exchange the same to each other.

Owing to time constraint, both sides have voluntarily agreed to complete their submissions taking one hour each on the next date of hearing.

List this matter for hearing CA 47/2016 on 7.11.2016.

sd/-B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)